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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	For compromise	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	KARTHIK - C VHVK Law Partners Ph: 8867263960	PETITIONER	

Counsel for petitioner is present. Matter is listed today for hearing. No representation from respondents. Heard the counsel for petitioner. This matter is listed from time to time. Today also there is no representation on behalf of respondent. This case is related to the year 2008. Therefore, the case is reserved for orders.

The petitioner counsel is directed to file the written submission in the Registry.


MEMBER (J)


MEMBER (T)